

and other places including Savitri Nagar under its jurisdiction. Delhi Electric Supply Undertaking is also requested to disconnect electric power in respect of such unauthorised factories.

Problems in Cement Industry

3214. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) the target for movement of cement this year;

(b) whether the cement industry is facing some problems; and

(c) if so, the details thereof and the steps taken to solve them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) For the current year, against the production target of 52 million tonnes set for large size cement plants, Railways have fixed a target of 30 million tonnes of cement movement by rail.

(b) and (c). Cement Manufacturers Association as well as a number of cement plants have been reporting short supply of wagons and directional restriction as one of the constraints in optimising cement production and despatches. The wagon supplies to the Cement Industry is closely monitored by the Development Commissioner for Cement Industry, and remedial action, wherever necessary, is taken in consultation with the Railways.

Naphtha Based Chemical Complex in Orissa

3215. SHRI ARJUN CHARN SETHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Industrial Promotion and Investment Corporation Limited of Orissa has applied to the Union Government for issue of a Letter of Intent for Naphtha re-former based chemical complex at Paradip in Cuttack District of Orissa ; and

(b) if so, the reaction of the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir.

(b) Proposals for setting up such Petrochemical complexes are considered having regard to availability of feed stock and other techno economic aspects.

Establishment wage Bill of D.D.A.

3216. SHRI JEEWAN SHARMA Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the establishment wage bill of the Delhi Development Authority of the year 1991 as compared to the wage bills of the last three years, grade-wise;

(b) the steps taken to prune drastically the establishment wage bills; and

(c) the percentage of administrative charges added in the cost/price of DDA flats?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The approximate grade wise breakup of the establishment wage bill for the year 1990-91 and preceding three financial years are as under:

	Year			
	87-88	88-89	89-90	90-91
Gr. A	2.40	2.59	3.04	3.21
Gr. B	4.21	4.57	5.30	5.65
Dr. C	9.90	10.74	12.46	13.29
Gr. D	6.80	7.37	8.55	9.12
Work Charge	26.83	29.83	34.00	36.00
Total	50.14	54.37	63.35	67.27

(b) and(c). The following steps have been taken to reduce the Establishment:-

- i) A ban was imposed on recruitment of Daily wages/Muster Roll employees in the year, 1984.
- ii) 11418 employees of various categories have been transferred to MCD due to transfer of JJ Scheme and handing over of developed colonies.
- iii) SIU study was also undertaken of various departments of the DDA to locate surplus staff and efforts are made to adjust this surplus against vacant posts. Administrative charges @ 1% P.A. are added while working out the disposal cost of flats under SFS, MIG categories. No such charges are levied for Janta flats.

[Translation]

**Stenographers Grade-II Examination
Conducted in Subordinate Services
Commission**

3217. SHRISURENDRA PAL PATHAK:
Will the PRIME MINISTER be pleased to
state:

(a) the total number of successful candidates in the Stenographers Grade-II examination, 1989 conducted by the subordinate Services Commission;

(b) the number of candidates from Hindi medium declared successful;.

(c) whether any other cadre has been allotted to such candidates besides the Central Secretariat Stenographer Grade-C cadre;

(d) if not, the reasons therefor; and

(e) the proposed number of successful candidates being sent to other cadres from the Stenographer Grade-II examination of 1990?

THE MINISTER OF STATE IN THE
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS (SHRIMATI
MARGARET ALVA): (a) 278 candidates were
declared successful in the Stenographers
Grade 'C' Examination, 1989, conducted by
the Staff Selection Commission.

(b) 21 candidates with Hindi medium
were declared successful in the said exami-
nation.